NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.S. Ravichandran, ? Manjula Devi & ; M.K. PREETHA. ; for ICSR. 200.

Counsel for Potitioner

Mk Parter.

2. Prithing Pandian
(EO1) R. U ENKATAVARADAN

Counsel BOV

ORDER

PCS representing the petitioner present and submitted his arguments in part. He prayed time for continuing his arguments. Counsel for respondent present. Before proceeding with the matter, it is proposed to hear the parties directly in relation to the proposal made for settlement. In this regard, I direct the parties to be present to make their submissions. Put up on 21.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)